

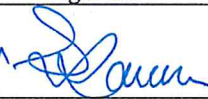
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 188/252/HDB/2017
NAME OF THE COMPANY	SKML Info Technology Services Pvt Ltd
NAME OF THE PETITIONER(S)	SKML Info Technology Services Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DR. S.V. RAMA KRISHNA	Adv.	Siravakrishna@gmail.com 9848403691	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
ORDER			

Heard. Dr.S.V.Rama Krishna, Ld. Counsel for Petitioner. None appeared for the Respondent.

Issue notice to the RoC and post the case after three weeks.

Case is posted to 30.11.2017.



Member (T)

pc



Member (J)